

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.CPC.50 of 2000
(OA 997 of 1997)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

PARIMAL CH. SAHA

- VS -

R.N.MALHOTRA(S.E.RLY.)

For the applicant(s) : Mr. B.C.Sinha, counsel

For the alleged Contemners : Mr. S. Chowdhury, counsel

Heard on : 17.8.2000

Order on: 17.8.2000

O R D E R

D.Purkayastha, J.M.:-

Mr. B.C. Sinha, 1d. counsel appearing on behalf of the applicant submits that his client does not want to press this application. Therefore, application is disposed of for being not pressed. Mr. S.Chowdhury, 1d. counsel appears on behalf of the alleged contemners.

G.S. Maingi

G.S.MAINGI
MEMBER(A)

D.PURKAYASTHA
D.PURKAYASTHA
MEMBER(J)

a.m.